## ITI educational centres

†2024. SHRIMATI MAYA SINGH: Will the Minister of LABOUR be pleased to state:

(a) the details of the educational centres such as ITI etc. established for women in different States during the last three years;

(b) whether it is a fact that the progress in this regard is not upto the expectations; and

(c) if so, the programmes prepared for the next three years?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI SANTOSH GANGWAR): (a) During the last three years, 98 Women Training Wings have been established in general ITIs in various States. In addition to this, 528 General ITIs in which women also get admission were established.

(b) No, Madam.

(c) Does not arise, however, to further enhance vocational training facilities for women, long-term and short-term courses are planned by State/UT Governments in the existing general and exclusive Women ITIs/Women Wings attached to general ITIs.

## Retrenchment of organised labourers

†2025. SHRI RAM JETHMALANI: SHRI LAJPAT RAI:

Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that according to the report of the Labour Bureau of his Ministry a large scale retrenchment of the labourers has been made in organised sector;

(b) if so, the details thereof for the years 2000-01, 2001-02 and 2002-03; and

(c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI SANTOSH GANGWAR): (a) As per the report of the Labour Bureau

<sup>†</sup>Original notice of the question was received in Hindi.